

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)


PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 85/9/HDB/2021
NAME OF THE COMPANY	KSR Properties Pvt Ltd
NAME OF THE PETITIONER(S)	R K Steel Udyog
NAME OF THE RESPONDENT(S)	KSR Properties Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

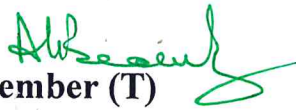
**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sreenivas Sivaraju	Advocate	9885100789	

**ORDER**

Counsel for Operational Creditor is present. Shri Sreenivas Sivaraju, Advocate undertakes to file vakalat for Corporate Debtor.

For filing vakalat and counter, post the matter for further consideration on 05.04.2021.

  
Member (T)

  
Member (J)

**Binnu**